

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

Appeal No.47 of 2012 & I.A. No. 207 of 2012

Dated: 9th October, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Maharashtra State Power Generation
Co. Ltd.**

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent (s)

:

Mr. Buddy A. Ranganadhan for
R-1

ORDER

On the prayer of learned counsel for the respondent no.1, matter is adjourned further hearing to **9th November, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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